GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

STARRED QUESTION NO:563
ANSWERED ON:05.05.2010
COMMERCIAL OPERATION OF NUCLEAR POWER
Raghavan Shri M. K.;Sivasami Shri C.

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government has identified green field sites for commercial operation of nuclear power plants/projects in the country;
- (b) if so, the details thereof including the locations identified for the purpose, State-wise and the time by which the projects are likely to be operationalised:
- (c) the expected nuclear power generation after the completion of these plants/projects; and
- (d) the steps taken by the Government to expedite commercial operation of the proposed nuclear power plants?

Answer

THE MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES (INDEPENDENT CHARGE), PMO, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN):

(a) to (d) A statement is placed on the table of the House.

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 563 DUE FOR ANSWER ON 05.05.2010 BY SHRI M. K. RAGHAVAN AND SHRI SIVASAMI. C REGARDING COMMERCIAL OPERATION OF NUCLEAR POWER.

- (a)&(b) The Government has accorded 'in principle' approval for six greenfield sites in Andhra Pradesh, Gujarat, Haryana, Madhya Pradesh, Maharashtra and West Bengal for locating future nuclear power plants. The projects will be executed in phases with two reactors at a site in the first phase. The generation of power from the first phase reactors is expected in the XIII Plan.
- (c) The current nuclear power capacity of 4560 MW will reach 10,080 MW by completion of ongoing projects by 2017 progressively. The sites approved by the Government have a potential of reaching a total Nuclear power capacity of 46000 MW which will be progressively utilized.
- (d) Pre-project activities including public awareness campaigns to educate the surrounding population, state officials, journalists and other stake holders, land acquisition, obtaining statutory clearances, site investigations for obtaining design inputs & establishment of site infrastructure have commenced and are being expedited to enable early start of work at the sites.